

Force (Amendment) Bill
(Substitution of new Long Title, etc.)
by Shri Basudeb Acharia

[Translation]

PROF. RASA SINGH RAWAT: Sir, I introduce the Bill.

MR. CHAIRMAN: The question is

"That leave be granted to introduce a Bill further to amend the Indian Medicine Central Council Act, 1970."

15.43 hrs

The motion was adopted.

CINEMATOGRAPH (AMENDMENT)
BILL*

SHRI SHARAD DIGHE: I introduce the Bill.

(Amendment of section 58)

[English]

SHRI HARIN PATHAK (Ahmedabad): Sir, I beg to move for leave to introduce a Bill further to amend the Cinematography Act, 1952.

15.44 hrs

RAILWAY PROTECTION FORCE
(AMENDMENT) BILL

(Substitution of new long Title for long title, etc.)

by Shri Basudeb Acharia—Contd.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Cinematography Act, 1952."

[English]

MR. CHAIRMAN: We will now have further consideration of the Railway Protection Force (Amendment) Bill moved by Shri Basudeb Acharia.

The motion was adopted

SHRI HARIN PATHAK: I introduce the Bill.

Shri Basudeb Acharia to speak

15.43 1/2 hrs

[Translation]

INDIAN MEDICINE CENTRAL COUNCIL
(AMENDMENT) BILL*

SHRI MOHAN SINGH (Deoria): Sir, he has already spoken for 50 minutes. I hope that he will give a chance to his junior colleagues.

(Amendment of section 2, etc.)

[English]

SHRI. SHARAD DIGHE (Bombay North central): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Medicine Central Council Act, 1970.

SHRI BASUDEB ACHARIA (Bankura): Definitely.

[English]

SHRI RAMESH CHENNITHALA (Kottayam): Shri Acharia, will you complete your speech today?